

talks and there is no likelihood of this merger taking place before July, 1958.

**Shri Shahnawaz Khan:** We are aware of this persistent demand of the All India Railwaymen's Federation. The hon. Member is aware that at one time the All India Railwaymen's Federation and the other union were merged, and when they were merged and the National Federation emerged out of that, the identity of the All India Railwaymen's Federation was finished; they may have revived, but the Railway Ministry has not yet acknowledged the revival.

**Shri Hem Barua:** In view of what the Deputy Minister stated, namely that a sub-committee was being formed for one of the unions, may I know whether there will be two sub-committees in that case, and if so, how Government propose to co-ordinate the work of the sub-committees with the joint committee?

**Shri Shahnawaz Khan:** I do not understand how two sub-committees would be there. We visualise one sub-committee, not two, one joint sub-committee representing both.

**Shri S. C. Samanta:** May I know whether according to the agreement of 1956 an election is going to be held in July next, and if so, whether any observer will be appointed for the election?

**Shri Shahnawaz Khan:** Yes, as I stated before, an observer and an arbitrator have been appointed.

**Shri S. C. Samanta:** For the election?

**Shri Shahnawaz Khan:** For all matters.

#### Non-Scheduled Airlines

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\*1262. { **Shri Kunhan:**  
          { **Shri Narayanankutty Menon:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether a memorandum on the working conditions in non-scheduled

airlines has been submitted to the Government of India by the employees of these airlines;

(b) if so, what are their demands; and

(c) the steps Government have taken in the matter?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** (a) Yes, Sir.

(b) The main demand of the Employees is that the non-scheduled air transport industry should be nationalized.

(c) There has been no change in Governments' basic policy regarding non-scheduled operations.

**Shri Kunhan:** May I know whether it is a fact that even the minimum wage laws and other amenities available to other employees....

**Shri Humayun Kabir:** I cannot hear.

**Mr. Speaker:** Hon. Members must not look into their notes and read their supplementary questions. They must be able to ask those questions offhand. I have no objection; the hon. Member may hold the sheet upwards and then read....

**An Hon. Member:** His difficulty is the language.

**Mr. Speaker:** When he looks down, nobody is able to hear.

**Shri Kunhan:** Is it a fact that the minimum wage laws and other amenities available to other airline employees are not provided to the employees of these airlines?

**Shri Humayun Kabir:** I am afraid I could not follow the question.

**Shri T. K. Chaudhuri:** May I repeat it? Is it a fact....

**Mr. Speaker:** The hon. Member ought not to be helped in this manner. Question Hour is over, and we shall go to the next item.